

Exhibition this part of the life of the late Prime Minister will also be exhibited?

SHRI DINESH SINGH: We will bear it in mind.

SHRI BABUBHAI M. CHINA!: May I know whether the Government is proposing to appoint some Committee to work out the whole programme of this Exhibition so that due justice may be done to the life of the late Prime Minister?

SHRI DINESH SINGH: Yes, Sir; we shall have a Committee,

SHRI BHUPESH GUPTA: In his time the late Prime Minister, Pandit Jawaharlal Nehru played an important part in the struggle against Fascism and so on and do I understand that the Government is taking proper care that that part of his activities before the Second World War would be duly depicted in these international Exhibitions?

SHRI DINESH SINGH: Yes, Sir.

#### निम्नलिखित से आये शरणार्थियों का पुनर्वास

\*३३३. श्री प्यारेलाल कुरील 'तालिब' : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निम्नलिखित से आये हुये शरणार्थियों को नेफा में बसाया गया है :

(ख) यदि हाँ, तो कितने शरणार्थी परिवार वहाँ बसाये गये हैं और उन्हें भूमि आदि के अतिरिक्त और क्या क्या सुविधायें प्रदान की गई हैं : और

(ग) क्या सरकार ने इस वान की पूरी पूरी जांच कर ली है कि उन शरणार्थियों में कोई चीनी जासूस भी शामिल नहीं है और

सरकार ने उन शरणार्थियों पर कुल कितना धन खर्च किया है ?

#### -([REHABILITATION OF REFUGEES FROM TIBET

\*333. SHRI P. L. KUREEL URF TALIB: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the refugees who have come from Tibet have been rehabilitated in NEFA;

(b) if so, how many refugee families have been rehabilitated there and what other facilities have been provided to them apart from giving them land etc.; and

(c) whether Government have thoroughly scrutinised that these refugees do not include Chinese agents and what is the total expenditure incurred by Government on these refugees?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) जी हाँ, कुछ शरणार्थियों को ।

(ख) करीब ५०० परिवारों को बसाया जा रहा है । जब तक वे दो फसलें नहीं उगा लेंगे तब तक उन्हें राशन मुफ्त दिया जाता है । इसके अलावा, उनके रहने के लिये साधारण झोंपड़ियों की व्यवस्था है, चिकित्सा की सुविधायें हैं और बच्चों के लिये स्कूल की भी व्यवस्था है । एक बैल या गाय और कुछ सुअर देने की व्यवस्था है । इसके अलावा गुरु गुरु में हलों के सेट, कृषि-उपकरण, बीज, और उर्वरक देने तथा जंगलों को साफ करने के लिये आर्थिक सहायता का प्रबन्ध है ।

(ग) जी हाँ । १६,६२,२१४ रु० (अगस्त, १९६४ तक)

[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir, Some of them.

[ ] English translation.

(b) About 500 families are in process of being rehabilitated. They are issued free rations until raising of two crops. In addition simple hutted accommodation, medical facilities and schooling for children are provided. Provision for issue of one bullock/cow and a nucleus of pigs exists. Besides this initial issue of a set of ploughs and agricultural implements, supply of seeds, fertilizers and financial provision for jungle clearance exists.

(c) Yes, Sir. Rs. 16,62,214 (up to August 1964)

شہری بھارتی لال کرپل دہطالب : ۰۰

کیا میں مانڈیہ ملتاری جی سے جان سکدا ہوں کہ قیمت سے آنے والے دفعہ و چھوٹوں کو دیکھنے کے دیکھنے حصوں میں بھی بسایا جا رہا ہے - اگر ہاں تو کن کن و اجہوں میں بسایا جا رہا ہے ؟

†[श्री प्यारेलाल कुरील 'तालिब' : क्या मैं माननीय मंत्री जी से जान सकता हूँ कि निम्नलिखित से आने वाले सिप्राजियों को देश के दूसरे हिस्सों में भी बसाया जा रहा है ? अगर हाँ, तो कितने कितने राज्यों में बसाया जा रहा है ?]

श्री दिनेश सिंह : जी हाँ, इन लोगों को मैसूर, उड़ीसा और मध्य प्रदेश में बसाया जा रहा है और इस संबंध में पूरा विवरण मैंने पिछले मनेवा सदन के सामने रख दिया था ।

शहरी بھارتی لال کرپل دہطالب : ۰۰

کیا ان لوگوں کو بھی وہ سہولتیں دی جا رہی ہیں جو انہوں نے کہا میں نے دی جا رہی ہیں اور کیا اسٹیٹ گورنمنٹ بھی انہیں کچھ سہولت بہم پہنچا رہی ہے ؟

†[श्री प्यारेलाल कुरील 'तालिब' : क्या इन लोगों को भी वह सहायता दी जा रही है जो उन्हें नेपा में दी जा रही है और क्या स्टेट गवर्नमेंट भी उन्हें कुछ सहायता वहम पहुंचा रही है ?]

श्री दिनेश सिंह : स्टेट्स गवर्नमेंट्स उन्हें कोई आर्थिक सहायता नहीं दे रही है । मुझ-किन है कि जो सहायता उन्हें दी जा रही है वे राज्य सरकारों द्वारा पहुंचाई जा रही है । इनको क्या सहायता दी जा रही है, इसके बारे में मैं पहले ही बतना चुका हूँ और ग्राम तौर पर इनको सभी सुविधाएँ दी जा रही हैं ।

शहरी बھارتی لال کرپل دہطالب : ۰۰

میں یہ جاننا چاہوں گا کہ اب تک ان کے اوپر کتنا روپیہ خرچ کیا گیا ہے ؟

†[श्री प्यारेलाल कुरील 'तालिब' : मैं यह जानना चाहूंगा कि अब तक इनके ऊपर कितना रुपया खर्च किया गया है ?]

(No reply)

श्री विमलकुमार मन्त्रलालजी चीरडिया : क्या श्रीमान् बतलायेंगे कि इन लोगों को पढ़ाने के लिये जिन स्कूलों की व्यवस्था की गई है उनमें शिक्षा का माध्यम कौन सी भाषा रखी गई है ?

श्री दिनेश सिंह : यह तो मैं नहीं कह सकता हूँ ।

SHRI N. SRI RAMA REDDY: Is it a fact that the inflow of Tibetan refugees into India is reduced now on account of the extraordinary defence arrangements the Chinese have made along the Sikkim border?

SHRI DINESH SINGH: There are fewer refugees coming now.

SHRI D. THENGARI: While scrutinising that these people do not include any Chinese agents, are we availing ourselves of the services of somebody knowing Chinese also?

SHRI DINESH SINGH: Yes, and also Tibetan knowing.

श्री दिनेश सिंह : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि अब तक जो चाइनीज रिफ्यूजीज आये हैं उनमें से क्या कोई चाइनीज एजेंट भी है ?

श्री दिनेश सिंह : चाइनीज एजेंट मिले यह कहना मुश्किल है लेकिन कुछ लोगों पर शक हुआ और उन्हें अलग कर दिया गया है ।

\*334. [The questioner (Shri Dahyabhai V. Patel) was absent. For answer, vide col. 2469 infra. 1

#### SIHPUR PAPER MILLS

\*335. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the allegations of corruption which were made by a Stock and Share Broker of the Hyderabad Stock Exchange vide his letter dated the 2nd March, 1960 to the late Prime Minister in respect of the sale of 38145 right shares of the Sirpur Paper Mills of the then State Government of Hyderabad;

(b) whether it is a fact that the late Prime Minister replied to the above letter saying that the matter would be looked into;

(c) whether the late Prime Minister handed over the matter for investigation by the Special Police Establishment; and

(d) if the answer to part (c) above be in the affirmative, what are the results of the inquiry and whether any prosecution was launched against the President of the Hyderabad Stock Exchange?

• THE PRIME MINISTER (SHRI LAL BAHADUR): (a) to (c) Yes.

(d) A senior officer of Andhra Pradesh Government was dismissed from Service. No prosecution could be launched against this officer or member of the Stock Exchange involved as a legal advice was against such action.

SHRI BHUPESH GUPTA. Is it not a fact that the whole matter came up before the Andhra Pradesh Assembly and also was brought to the notice of the Government through i correspondence from people there, j where it was pointed out that there was a regular conspiracy between Mr. Damodara Reddy, who was suspended or dismissed by a Presidential Order, and a member of the Hyderabad stock exchange, now the President of the stock exchange, for cheating the Government? May I know when action had been taken against the ex-finance Secretary or senior officer of the Government in this matter, why the Government did not take similar action by way of launching prosecution against the member of the Hyderabad stock exchange, now the President of the exchange, and is it not a fact that the loss involved was of the order of Rs. 10 lakhs according to public statements and Rs. 7,66,000 according to the statement of the Accountant-General of the State, as revealed in I he Assembly?

SHRI LAL BAHADUR: As one of the persons concerned died during the pendency of the enquiry into this case, it was not possible to prosecute the case successfully. But in so far, as this gentleman, Mr. Kapur Chand, the stock exchange man is concerned, the income-tax authorities are already looking into the matter. They have been furnished with all information and I expect that they will take necessary action for the recovery of the evaded tax.

SHRI BHUPESH GUPTA: Is it not a fact that for the last ten years, from 1953, this gentleman, Mr. Kapur Chand, who escaped prosecution for cheating the Government, has not been assessed for income-tax and that no action has been taken against